

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2761

ANSWERED ON:07.12.2009

INCLUSION OF CASTES IN SCS LIST

Ahir Shri Hansraj Gangaram;Rajaram Shri Wakchaure Bhausasheb;Ramkishun Shri ;Singh Dr. Raghuvansh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to include the castes i.e Nonia, Mallah, Kumhar, Tatwa, Pan, Bunkar, Gondh, Lohar and Turaha of Bihar, Byaar of Uttar Pradesh and Namoshudra of West Bengal in the list of Scheduled Castes (SCs);
- (b) if so, the details thereof;
- (c) whether the Government has received recommendations from various State Governments, including Bihar for inclusion of above castes in Scheduled Castes list;
- (d) if so, the status thereof;
- (e) whether the Government proposes to bring a comprehensive legislation in regard to addition/deletion of some castes from SC list; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) & (b) No Sir. However, Pan and Namasudra Castes are already included in the list of Scheduled Caste in relation to Bihar and West Bengal respectively.
- (c)& (d) Proposals to include Nonia and Tatwa communities in the list of Scheduled Castes were received from the Government of Bihar. However,these proposals have been referred back to the State Government, as per approved modalities.
- (e) & (f) No Sir.